

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 400 OF 2017 &
IA NO. 1166 OF 2017

Dated: 22nd November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Sarda Energy And Minerals Ltd.	Vs.	Appellant(s)
Central Electricity Regulatory Commission & Anr.		Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain
Mr. Vishvender Tomar

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee
Mr. Deep Rao for R-2

ORDER

Re-list this matter for hearing on **15.02.2019**, as requested by the learned counsel appearing for Respondent No.2.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Pr/js